

Highway proposals by Rajasthan Government

4581. DR. GYAN PRAKASH PILANIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS ' be pleased to state:

- (a) the number of proposals sent by Rajasthan Government to Central Government pertaining to highways during the last three years;
- (b) the number of proposals approved out of these so far by Central Government;
- (c) the number of the remaining pending proposals; and
- (d) by when action will be taken on those proposals?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) The number of proposals received from State Government of Rajasthan and approvals issued by the Ministry in respect of National Highway works during the last three years are tabulated in the given Statement (*See below*).

(c) and (d) The proposals which could not be sanctioned due to sanction limits under these Annual Plans have been returned for inclusion in the subsequent Annual Plan, keeping in view the *inter-se* priority of works and availability of funds.

Statement

Number of proposals received from State Govt. of Rajasthan and approvals issued by the Ministry in respect of National Highway works

Year	Plan Works NH(O)		Non Plan Works (M&R)	
	No. of proposal Received	No. of proposal Approved	No. of proposal Received	No. of proposal Approved
2009-10	25	25	37	37
2010-11	28	9	46	46
2011-12	18	12	12	12

National Highway given on PPP Mode

4582. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number and names of National Highways in Andhra Pradesh;

- (b) whether it is a fact that some of the National Highways have been given under PPP mode;
- (c) if so, the details of each stretch of the National Highway that has been given on PPP mode during the last three years, year-wise and stretch-wise;
- (d) the text of terms and conditions under which each of the above projects given under PPP;
- (e) the progress of each of the above projects;
- (f) whether it is a fact that there is delay in some of the projects; and
- (g) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (g) Information is being collected and will be laid on the table of the House.

Declaration of NHs in Madhya Pradesh

†4583. SHRI RAGHUNANDAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Madhya Pradesh Government has submitted a proposal to declare some roads as National Highways before Central Government;
- (b) whether Ministry has considered this proposal;
- (c) if so, the current level at which this proposal is being considered; and
- (d) by when this proposal will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (d) The State Government of Madhya Pradesh has submitted 4 proposals for declaration of new National Highways. The Ministry has recently declared a 37 km. stretch of State Road from Rajasthan Border to Ratlam as National Highway. The expansion of NH network is a continuous process and declaration of new National Highway is taken up from time to time depending upon requirement of connectivity, *inter-se* priority and availability of funds.

Plans of Gujarat for 2011-12

4584. SHRI NATUJI HALAJI THAKOR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state;

- (a) the number of plans and estimates submitted by State Government of Gujarat for the year 2011-12;

†Original notice of the question was received in Hindi.